

GOVERNMENT OF INDIA

MINISTRY OF POWER

RAJYA SABHA

QUESTION NO 26.07.2010

ANSWERED ON

SUPPLY OF SUB STANDARD COAL TO SATPURA THERMAL POWER PLANT .

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Shri Satyavrat Chaturvedi

Will the Minister of RURAL DEVELOPMENT POWER be pleased to state :-

(a) whether an instance of supplying stones/substandard coal to the Satpura Thermal Power Plant by the Western Coalfields Ltd. in May, 2010 has come to the light;

(b) if so, the persons responsible therefor;

(c) whether it is a fact that power generation has fallen due to the inadequate supply of coal to the plant; and

(d) if so, Government's reaction thereto?

ANSWER

THE MINISTER OF POWER

(SHRI SUSHILKUMAR SHINDE)

(a) to (d) :A Statement is laid on the Table of the House.

STATEMENT

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF STARRED QUESTION NO. 04 TO BE ANSWERED IN THE RAJYA SABHA ON 26.07.2010 REGARDING SUPPLY OF SUB-STANDARD COAL TO SATPURA THERMAL POWER PLANT.

(a) : Yes, Sir. Madhya Pradesh Power Generation Company Limited

(MPPGCL) have reported incidences of supply of coal with mud/dust, big size stones and lumpy coal, etc. during May, 2010.

(b) :The above sub-standard coal has mostly been supplied from Dumri Khurd & Umred sidings of Western Coal Fields Ltd. (WCL).

(c) : MPPGCL have reported a generation loss of 82.13 million unit during May, 2010 due to inadequate and sub-standard supply of coal to the plant, which constitutes approximately 5.87% of total generation of 1398.13 million unit from the State`s coal based plants.

(d) : With the implementation of New Coal Distribution Policy (NCDP) of the Government, coal is being supplied to power utilities through legally enforceable Fuel Supply Agreement (FSA), which inter-alia contains provisions to address the quality issues.